

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.04.2019 (THURSDAY)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1444 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) (Ins) No. 232 of 2019	Asset Reconstruction (India) Ltd. Vs. R.Venkatakrishnan & Anr. With	Ansh	C.Sinha (R1), Abraham C. Mathews (R2)
3.	Comp. App. (AT) (Ins) No. 233 of 2019	R.Venkatakrishnan Vs. Kerala State Electricity Board & Anr.	Chitranshul A. Sinha	Abraham C. Mathews (R1), Nisesh Rajan-R1 Anshul Rawat (R2)
4.	Comp. App. (AT) (Ins) No. 261 of 2019	Battula Anjaneyulu Vs. DBM Geotechnics & Construction Pvt Ltd.	R.Sudhunder	Aditya
5.	Comp. App. (AT) (Ins) No. 344 of 2019	Janmejaya Mahapatra Vs. Flsmidh Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	
6.	Comp. App. (AT) (Ins) No. 386 of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal	
7.	TA (AT) (Compt.) No. 08 of 2017 (Old Appeal No. 46/2016) (Renewal of FDR)	ACC Limited. Vs. Competition Commission of India & Ors.	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) Vaibhav Gaggar (R-CCI)
8.	TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016) (Renewal of FDR)	Jaiprakash Associates Ltd. vs. Competition commission of India & Anr.	H.S. Chandhoke, G.R. Bhatia	Vaibhav Gaggar, R-1 Atul Dua, R-2
9.	TA (AT) (Compt.) No. 26 of 2017 (Old Appeal No. 65 /2016) (Renewal of FDR)	Ambuja Cements Limited Vs. Competition Commission of India & Ors.	Nisha kaur Uberoi	Vaibhav Gaggar, R-1 Atul Dua R-Builder Assos.

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 329 of 2019	Raushan Prakash (Shareholders and Ex-Director) Vs. Kapil Arora & Anr.	C.S. Gupta	
11.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	
12.	Comp. App. (AT) (Ins) No. 442 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr.	Prachi Johri	
13.	Comp. App. (AT) (Ins) No. 443 of 2019	Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr.	Prachi Johri	
14.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy	Priyanka	
15.	Comp. App. (AT) (Ins) No. 445 of 2019	Omkara Asset Reconstruction Pvt. Ltd. Vs. Ajay Joshi the Resolution Professional of Alok Industries Ltd. Ors.	R.P. Agrawal	
16.	Comp. App. (AT) No. 103 of 2019	AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors.	Satwinder Singh	
17.	Comp. App. (AT) No. 104 of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt Ltd & Ors.	Aaditya A.Pande	

For Admission (After Notice)

18.	Comp. App (AT) (Ins) No. 628 of 2018	Naresh Kumar Sharma Vs. Oriental Bank of Commerce & Anr.	K.G. Verma	Niti Jain (R1) Tushar Tyagi -RP
19.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
20.	Comp. App. (AT) (Ins)No. 86 of 2019	Sumeet Kumar & Ors. Vs Jay Ace Technologies Ltd & Ors	Ashok K.Aggarwal	Chandra Shekhar Goswami
21.	Comp. App. (AT) (Ins) No. 139 of 2019	Punjab National Bank Vs. Carnation Auto India Pvt Ltd & Anr.	Sartaj Singh	Alok Dhir
22.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Srideepa Bhattacharyya-R1 Sayantak Das-R4
23.	Comp. App. (AT) (Ins) No. 140 of 2019	Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement.	Kanishk Khetan	Nitesh Rana
24.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd & Ors.	Yashvardhan Bandi	T.N. Durga Prasad (R2), KV Balakrishnan, PV Dinesh (R- SBI)

				Soumik Ghosal (R3)
25.	Comp. App. (AT) (Ins) No. 240 of 2019	Overseas Packaging Industries Pvt Ltd. Vs. SIFY Technologies Ltd.	Mohit Chaudhary	
26.	Comp. App. (AT) (Ins) No. 252 of 2019	Avasarala Venkateshwar Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan	
27.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	

For Hearing

28.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt- R1&2 Avishkar Singhvi- R3
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Note: - The Court will rise at 12:30 PM.

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By Order
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Registrar